F.No. 01(03)/Roster/CESTAT/2021 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.03.2021

ORDER NO. 43 of 2021

Hon'ble President is pleased to partially modify the roster order no. 36 of 2021 for **CESTAT**, **Mumbai** from **05.04.2021** to **30.04.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
05.04.2021	Dr. D. M. Misra, Hon'ble Member (Judicial)	Single Member matters
to		
09.04.2021		

Note:-

1. In the event of non sitting of the Bench, the other Single Member Bench will hear the entire list.

2. Adjourned dates of listed matters will be available on the website <u>www.cestatnew.gov.in</u> in the link "Daily orders".

By Order (Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/P.A. to Registrar/Dy. Registrar, CESTAT, Mumbai/Bar Association, Mumbai/O/o Commissioner (AR), Mumbai/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2021 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 31.03.2021

ORDER NO. 44 of 2021

Hon'ble President is pleased to partially modify the roster order no. 30 of 2021 for **CESTAT, Kolkata** from **05.04.2021** to **09.04.2021** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
05.04.2021	Sh. P. K. Choudhary, Hon'ble Member (Judicial) and	Customs, Excise and
to	Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Service Tax Division
09.04.2021		Bench matters

Note:-

1. Single Member cases will be taken up only if one of the Members is on leave/tour.

2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website <u>www.cestatnew.gov.in</u> in the link "Daily orders".

By Order (Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/P.A. to Registrar/Dy. Registrar, CESTAT, Kolkata/Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar